Declaration of Assets and Liabilities

		0000				redi	************
		I, PRASHA	INT KUM	AR RAJAS	/daughter/wife	or BHOLF	SIACAS (
	age	d34	years,	belonging	to BIHA	R GOVE	RMENT
370 (T. (EU 10)		vice and presently				******************	
00	give	herein below the	details of th	ne assets (im	movahla mov	able bank hal	
(4)		self, my spouse and			movable, move	ole, balik bali	ance, etc.) or
12	\ A.	Details of mov					
11/2/		(Assets In joint	name Indici	æ ating the ext	ent of joint own	nership will als	o have to he
11/ 1	give	n)					
` ^	Sr. No.	Description	Self	Spouse	So N Dependant-1	DOUGHTE Dependant-2	Dependant-3
A 12.2.21	(1)	Cash	3000	3000	Name	Name	NIL
2002	(11)	Deposits in			1772	172-	1 1 2 -
1 2:21		Banks, Financial Institutions And	150000	NIL	NIL	NIL	NIL
12.		Non-Banking Financial	S.B.I	INIL	1416	1,41	142
		Companies				The state of the s	
1999	(iii)	Bonds, Debentures and					
1999		Shares in companies	NIL	NIL	NIL	NIL	NIL
`	(lv)	Other financial					
	,	institutions,	5333, riy	NIL	LIC	O LT I	
		NSS, Postal Savings, LIC	5216 Rs 5319 Rs	MIL	2519 KLY	NIL	NIL
		Policies, etc	2819,89				
	(v)	Motor Vehicles (details of	CAZAS	MARUTI	NIL	NIL	NIL
		make, etc.)	BIKE	HERO	MILL	141	NIL
	(vi)	Jewellery (give details of					
		weight and	NIL	Volg 200	NIL	NIL	NIL
		value)		1 KgSilver		redicated (
	(vii)	Other assets, such as values	NZL	NZL	NZL	NZL	0.40.1
		of claims / interests				al (imple)	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ड बीगरा बेगिन चेगिन	IDET	NISL.	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NITL	NIL	NZL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NJL	NIL	NSL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	2 कहा भीन भीन	WIL	NZL	NIT	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIZL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	50,000 HERO MOTO CORP	50000
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return flied. Give also Permanent Account Number (PAN)]	PAN AUFPR4635K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(III) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	1/1

C. Per	sonal Detail					
GPF/CPF/PI	RAN No. :- 11013424 2869					
Gender	:- M (M/F)					
Date of Birt	h :- 0 1 0 1 1 9 8 7 (DD/MM/YYYY)					
Class/Group) :- C (A/B/C)					
Cadre	DRIVER BIHAR LEHISLATIVE ASSEMBLY					
	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)					
Home District	SHIDAS12POR					
I he knowledge	reby declare that the above details are true to the best of my and belief.					
	Signature P. K. Rosale	ar				
	Name of Employee: PRASHANT KUMAR RASA	^				
Place:P.A.	Designation of Make International Control of the Co					
Date: //:/?	2:2021. Department: BIHAR LEGISLAZIVE ASSEMBLY	Department: BIHAR LEGISLATIVE ASSEMBLY				
Note:	Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.					

P. Ic . Rajale